



Central Administrative Tribunal Principal Bench

OA No. 209/2020

New Delhi this the 23rd day of January, 2020

**Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Vinod Kumar Gaur,
Group 'C',
ASI (Min.) of Delhi Police,
Aged about 54 years,
PIS No. 27910058
S/o Late Sh. M. P. Gaur
R/o. 27/109/4B/1A,
Pandav Road, Jwala Nagar,
Shahdara, Delhi – 110 032.

...Applicant

(By Advocate : Mr. Anil Singal)

Versus

1. Govt. of NCT Delhi
Through its Chief Secretary,
Delhi Secretariat, New Delhi.
2. Commissioner of Police,
New PHQ, Jai Singh Road,
New Delhi. ...Respondents

(By Advocate : Mr. Amit Yadav for Ms. Esha Majumdar)

ORDER (ORAL)

Hon'ble Ms. Aradhana Johri, Member (A)

The applicant is ASI (Ministerial) with respondent no.2. He has prayed that he should be given look after



charge of SI (Ministerial). He has given a representation on 11.02.2019 for the same.

2. The O.A is disposed of at the admission stage itself without going into the merits of the case by directing the respondents to pass appropriate, reasoned and speaking order as per rules and law, within a period of three months from the date of receipt of a certified copy of this order. No order as to costs.

(Aradhana Johri)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/Mbt/